

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
KALKA HOME DEVELOPERS PRIVATE LIMITED

(Under Regulation 36A (1) of the Insolvency and Bankruptcy (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN / LLP NO.	KALKA HOME DEVELOPERS PRIVATE LIMITED (CIN: U70100DL2011PTC220842)
2.	Address of the registered office	RZ-174B, GALI NO 16 TUGLAKABAD EXTN., NEW DELHI, Delhi, India, 110019 (as per MCA website)
3.	URL of website	www.kalkahomecirp.com
4.	Details of the place where majority of fixed assets are located	As per information available with the Resolution Professional, the Corporate Debtor have majority of the fixed assets located at Bhiwadi District, Rajasthan.
5.	Installed capacity of main products / services	Not Applicable
6.	Quantity and value of main products/ services sold in last financial year	Financial Statements only up to the year ended on 31 st March 2017 are available. As per the information available with the Resolution Professional, there was NIL Sales in the last financial year i.e. 31 st March 2024.
7.	Number of employees/ workmen	There were no employees present at the registered and other offices of the Corporate Debtor. As per the information available with the Resolution Professional, there are NIL employees in the Corporate Debtor.
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Details can be sought by sending email to RP at cirp.kalka@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at	Details can be sought by sending email to RP at cirp.kalka@gmail.com
10.	Last date for receipt of expression of interest	02/02/2025 (before 21:00 hours) by sending email to cirp.kalka@gmail.com and / or by or hand delivery at F-1, Milap Nagar, Uttam Nagar, New Delhi – 110059.
11.	Date of issue of provisional list of prospective resolution applicants	04/02/2025
12.	Last date for submission of objections to provisional list	07/02/2025

13.	Date of issue of final list of prospective resolution applicants	09/02/2025
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plan to prospective resolution applicants	09/02/2025
15.	Last date of submission of resolution plans	11/03/2025
16	Process email id to submit EOI	cirp.kalka@gmail.com


MUKESH GUPTA
INSOLVENCY PROFESSIONAL
IBBI/IPA-001/IP-P-01494/2018-19/12254

MUKESH GUPTA
Resolution Professional
M/S KALKA HOME DEVELOPERS PRIVATE LIMITED
[IBBI/IPA-001/IP-P-01494/2018 -2019/12254]
F-1, Milap Nagar, Uttam Nagar, New Delhi – 110059

Date: 18.01.2025
Place: New Delhi